IN THE HIGH COURT OF JHARKHAND AT RANCHI
L. P. A. No. 782 of 2019

Mahendra Prasad Sharma .... …. **Appellant**

Versus

The State of Jharkhand & Anr. .... **Respondents**

CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Appellant : Ms. Swati Shalini, Advocate
For the Respondents : Mr. Prabhat Kumar, S.C.-II

Oral Order

13 / Dated : 26.03.2021

As prayed on behalf of the appellant on the ground of indisposition of the arguing counsel with consent of other side, put up this matter on 16.04.2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)

VK/AKT